

(b) How many out of this number were provided with employment in the Civil Departments of the Government of India and the States?

**The Deputy Minister of Defence (Shri Satish Chandra):** (a) 1507 Indian officers were released from the Army from the 15th August 1947 to the 31st January 1953. (Figures before the 15th August 1947 are not available).

Information on the age group of officers released before the 1st April 1950 is not available. The required information for the period 1st April 1950 to 31st January 1953 is being collected and will be laid on the Table of the House.

(b) 341 ex-Service officers were found employment under Government. Similar statistics before 1950 are not available.

#### FOREIGN BANKS IN INDIA

**877. Shri S. C. Singhal:** Will the Minister of Finance be pleased to state:

(a) the latest figures relating to the amounts of deposits in foreign banks and Indian Scheduled banks with the percentage of deposits of Indians and non-Indians; and

(b) the investment of money by banks by both classes in Indian and non-Indian concerns?

**The Deputy Minister of Finance (Shri M. C. Shah):** (a) and (b). A ment showing the latest figures of statement showing the latest figures of Scheduled banks in India as on the 26th December, 1952, is given below:—

(Amount in lakhs of rupees)

	Foreign Schedule banks	Indian Scheduled banks
A. Deposits	173.96	648.03*
B. Total investments	45.92	301.53*
C. Advances, including bills discounted.	126.52	341.76*

\*Figures relating to the Calcutta National Bank Ltd., and the Dinajpore Bank Ltd., are not included here as the banks are not functioning normally at present.

(2) Government has no information either regarding the amounts of deposits held in these banks by Indians and non-Indians separately, or about the investments made by both classes of banks in Indian and non-Indian concerns.

#### RELEASE OF CREW OF MOTOR LAUNCH

**878. Shri Gidwani:** (a) Will the Minister of Finance be pleased to state whether it is a fact that ten persons stated to be the crew of a Motor Launch on its way from Bombay to Goa were arrested under the Foreigners Act and were detained in Jail in Ratnagiri?

(b) Is it a fact that almost all the crew were of Pakistan Nationality and did not possess any visa or Seamen's Certificates?

(c) Is it a fact that the Motor Launch left Bombay on the 13th December, 1952 with a clearance certificate of 'empty'?

(d) Is it a fact that the Motor Launch had to take shelter in Ratnagiri Port owing to engine trouble?

(e) Is it a fact that the Customs Officials on searching the Launch at Ratnagiri Port found that it contained some machinery and reported the matter to the Police?

(f) Is it a fact that the crew had been subsequently released?

(g) Did Government hold any enquiry into the whole matter?

(h) If so, what is the result of such enquiry?

**The Deputy Minister of Finance (Shri M. C. Shah):** (a) The crew of the Motor Launch 'Padam', consisting of ten persons were arrested under the Foreigners Order 1948, and were produced within twenty-four hours before the Sub-Divisional Magistrate F.C., Ratnagiri Division, who passed orders for their detention under the Preventive Detention Act. They were detained in Ratnagiri Jail.

(b) Yes, Sir. None of them had either a visa or a Seamen's Certificate on arrival at Ratnagiri.

(c) The Motor Launch 'Padam' left Bombay on the 11th December 1952 and an export manifest (which gives the list of goods carried) was filed in respect of it, showing that it carried no cargo on board.

(d) Yes, Sir.

(e) The Customs Officer, Ratnagiri, examined the Motor Launch on her arrival at Ratnagiri and found on board un-manifested cargo comprising machinery, provisions, mattresses, hardware etc. of the value of about Rs. 12,000/-. As it was suspected that an attempt was being made to export the goods unauthorisedly (without an export licence) to Goa, they were